

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 298
ANSWERED ON 02.12.2025

RENEWABLE ENERGY INITIATIVES IN BORDER DISTRICTS

298. SHRI. SAT PAUL SHARMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government is examining the feasibility of integrating solar and small-hydro installations with existing hydropower projects in Jammu & Kashmir to ensure round-the-clock power supply;
- (b) whether any pilot projects or feasibility studies have been sanctioned for such hybrid systems;
- (c) whether the Ministry proposes to extend special incentives for renewable energy generation in high-altitude or border districts of the Union Territory?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) No such proposal is under consideration of this Ministry.

(c) The Ministry of New and Renewable Energy (MNRE) is promoting the Renewable Energy Generation through various Schemes. Ministry's PM Surya Ghar: Muft Bijli Yojana, PM-KUSUM Scheme & Waste to Energy Programme are having special Central Finance Assistance (CFA) provision for Union Territory of Jammu and Kashmir. The details of CFA in these schemes is given at **Annexure I**.

Annexure I referred to in reply to part (c) of Rajya Sabha Unstarred Question No. 298 for 02/12/2025.

The details of the Schemes having special Central Finance Assistance (CFA) provision for renewable energy generation in the Union Territory of Jammu and Kashmir:

1. The details of Central Finance Assistance (CFA) under PM Surya Ghar: Muft Bijli Yojana is as under:

S. No.	Type of Residential Segment	CFA	CFA (Special Category States)
1.	Residential Sector (first 2 kWp of RTS capacity or part thereof)	Rs 30,000/kWp	Rs 33,000/kWp
2.	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs 18,000/kWp	Rs 19,800/kWp
3.	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
4.	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc, for common facilities including EV charging up to 500 kWp (@3 kWp per house)	Rs 18,000/kWp	Rs 19,800/kWp

Benchmark Cost: The benchmark cost for 1 kW system is fixed at ₹ 50,000/kW for the first 2 kW of RTS capacity and ₹ 45,000 for the additional kW with effect from 13th February, 2024. The benchmark for special category States (States/UTs of Uttarakhand, Himachal Pradesh, J&K, Ladakh, States in the North East including Sikkim, UTs of A&N and Lakshadweep) will be Rs 55,000 for first 2 kW of RTS capacity and Rs 49,500 for the additional kW of RTS capacity.

2. The details of beneficiary criteria and eligible financial assistance under PM KUSUM scheme is as under:

Components	Financial Assistance available
Component B Component C (Individual Pump Solarisation)	<ul style="list-style-type: none">• CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided.• However, in North Eastern States including Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided.• In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary.• Component B and Component C (IPS) of PM KUSUM scheme can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.

3. The CFA pattern under the Waste to Energy Programme is as under:

Type of project	CFA
Biogas generation	Rs 0.25 Crores per 12000cum/day <i>(Maximum CFA of Rs. 5.0 Cr/project)</i>
BioCNG/BioCNG generation	Rs 4.0 Crore per 4800 kg/day (for BioCNG generation from new biogas plant) Rs 3.0 Crore per 4800 kg/day (for BioCNG generation from existing Biogas plant) <i>(Maximum CFA of Rs. 10.0 Cr/project for both cases)</i>
Power generation based on Biogas	Rs 0.75 Crore/MW (for power generation from new biogas plant) Rs 0.5 Crore/MW (for power generation from existing Biogas plant) <i>(Maximum CFA of Rs. 5.0 Cr/project for both cases)</i>
Power based on bio & agro-industrial waste	Rs 0.4 Crore/MW <i>(Maximum CFA of Rs. 5.0 Cr/project)</i>
Biomass Gasifier	Rs. 2,500 per kWe with dual fuel engines for electrical application Rs. 15,000 per kWe with 100% gas engines for electrical application Rs. 2 lakh per 300 kWth for thermal applications

Note: 20% higher CFA for special category states (NE Region, Sikkim, Himachal Pradesh and Uttarakhand, Jammu & Kashmir, Ladakh Lakshadweep, Andaman & Nicobar Islands) and Gaushalas/Shelters.